



Via video conferencing

\$~32 & 33

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ OMP(I)(COMM) 328/2020, I.As. 9033/2020 & 9034/2020

INDIA INFRASTRUCTURE FINANCE COMPANY LIMITED

..... Petitioner

Through: Mr.Sandeep Sethi, Sr. Adv. with Mr.Sanjay Gupta & Mr.Shivansh Singh, Advs.

versus

NATIONAL HIGHWAY AUTHORITY OF INDIA & ANR.

..... Respondents

- Through: Mr. Parag Tripathi, Sr. Adv. with Ms.Padma Priya, Ms. Shreya Sethi and Mr. Dhruv Nayar, Advs. for R-1. Dr. Abhishek Manu Singhvi, Sr. Adv, with Mr. Rajiv Shankar Dwivedi, Mr. Azeem Samuel, Mr. Sushant Kumar Sarkar & Mr.Rishabh Jain, Advs.
- + OMP(I)(COMM)329/2020, I.As. 9035/2020 & 9036/2020

INDIA INFRASTRUCTURE FINANCE COMPANY LIMITED

..... Petitioner

Through: Mr.Sandeep Sethi, Sr. Adv. with Mr.Sanjay Gupta & Mr..Shivansh Singh, Advs.

versus

NATIONAL HIGHWAY AUTHORITY OF INDIA & ANR. Respondents





Through: Mr. Parag Tripathi, Sr. Adv. with Ms.Padma Priya, Ms. Shreya Sethi and Mr. Dhruv Nayar, Advs. for R-1. Mr.Atul Nanda, Sr. Adv. with Mr. Rajiv Shankar Dwivedi, Mr. Azeem Samuel, Mr. Sushant Kumar Sarkar & Mr.Rishabh Jain, Advs. for R-2.

CORAM: HON'BLE MS. JUSTICE REKHA PALLI <u>O R D E R</u> 09.11.2020

%

List on 20.11.2020, at the end of the Board.

REKHA PALLI, J

NOVEMBER 9, 2020